

HIGH COURT OF HIMACHAL PRADESH
SHIMLA

CASES LISTED FOR SETTLEMENT BEFORE THE NATIONAL LOK ADALAT SCHEDULED TO BE HELD
ON SATURDAY THE 8TH APRIL , 2017

BY ORDER OF HON'BLE THE CHIEF JUSTICE.

BENCH NO. 1 AT 10: 00 A M
(COURT NO. 7 -FOURTH FLOOR)
HON'BLE MR. JUSTICE SANDEEP SHARMA, JUDGE
HIGH COURT OF H.P., CHAIRMAN
SHRI ANAND SHARMA ADVOCATE, MEMBER
Dr. SANDEEP KASHYAP, ASSTT. PROFESSOR (ORTHOPEDICES)
IGMC SHIMLA, MEMBER

* FOR SETTLEMENT *

501	CR.R/186/2011 [Criminal]	TEK CHAND Versus HARI RAM GUPTA	H.R. BHARDWAJ KAMLAJEET SHARMA AG FOR R-2 S.D. SHARMA, ADV FOR R-1 LAKESHAY THAKUR
502	FAO/263/2014 [Civil]	NIRMALA DEVI Versus PAWAN SHARMA	NEMO BALBIR SINGH CHAUHAN VAIBHAV TANWAR MANISH THAKUR RAMESH SHARMA VARUN RANA, ROHIT CHAUHAN
503	FAO/318/2015 [Civil]	INDIRA DEVI Versus ORIENTAL INSURANCE COMPANY	NEMO DEEPAK BHASIN O P THAKUR BHARAT THAKUR SAMEER THAKUR
504	FAO/417/2015 [Civil]	SATYA DILTA Versus IFFCO TOKIO GENERAL INSURANCE COM PANY LTD.	NEMO DAVINDER SINGH NAINTA J L BHARDWAJ
505	FAO/462/2015 [Civil]	KANTA DEVI Versus MAMTA THAKUR	NEMO NIPUN SHARMA JAGDISH THAKUR GULZAR SINGH RATHORE
506	FAO/29/2016 [Civil]	KAUSHALYA Versus IFFCO-TAKIO GENERAL INSURANCE COM PANY LTD.	NEMO SHILPA SOOD VINAY THAKUR
507	FAO/89/2016 [Civil]	SUNITA Versus PARKESH CHAND	NEMO NISHANT KUMAR ASHOK KUMAR SOOD ABHISHEK SOOD
	WITH FAO/120/2016	NATIONAL INSURANCE COMPANY LIMITE Versus SUNITA	NISHANT KUMAR NEMO ASHOK KUMAR SOOD ABHISHEK SOOD VINAY THAKUR R.K. CHAUHAN DEEPAK KAUSHAL
508	FAO/148/2016 [Civil]	SANGITA ANAND Versus SANDHYA TOMAR	NEMO YASH WARDHAN CHAUHAN ANIL CHAUHAN MALAY KAUSHAL
509	FAO/222/2016 [Civil]	SOMAVATI Versus MANAGING DIRECTOR HRTC	GULZAR SINGH RATHORE MALAY KAUSHAL
510	FAO/223/2016 [Civil]	SOMAVATI Versus MANAGING DIRECTOR HRTC	GULZAR SINGH RATHORE MALAY KAUSHAL
511	FAO/304/2016 [Civil]	GURCHARAN SINGH Versus TARSEM LAL	O.C. SHARMA NEMO CHANDAN GOEL AMAN SOOD RAJ KUMAR KALSI

512	FAO/307/2016 [Civil]	REKHA TOMAR Versus VISHAL JAMBAL	RUPINDER SINGH, S.A. SHEKH, SHASHI KIRAN NEMO RAJVINDER SANDHU KULWANT CHAUHAN VIJAY SINGH THAKUR SUNEET GOEL
513	FAO/383/2016 [Civil]	GAGAN KALYAN @ GAGAN KUMAR Versus SHIV NATH	NEMO ANIL TOMAR ASHOK KUMAR THAKUR H.S. RANA AMRINDER SINGH RANA H.S. RANA AMRINDER SINGH RANA G R PALSRA
514	FAO/456/2016 [Civil]	MUBARIK SINGH Versus RAJENDER SINGH	NEMO SUNEET GOEL O P NEGI ROHIT CHAUHAN ANAND SHARMA-II
515	FAO/561/2016 [Civil]	BHUPINDER SINGH Versus NATIONAL INSURANCE COMPANY	NEMO I N MEHTA PUNEET DHANTA ANAND SHARMA-II
516	FAO/562/2016 [Civil]	DES RAJ Versus NATIONAL INSURANCE COMPANY	NEMO NAVEEN KUMAR BHARDWAJ I N MEHTA PUNEET DHANTA ANAND SHARMA-II
517	FAO/595/2016 [Civil]	KAMLAVATI Versus NATIONAL INSURANCE COMPANY	NEMO I.N. MEHTA NAVEEN K BHARDWAJ (POA NOT FILED)

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CASE LISTED AT PRE-LITIGATION STAGE

P.S.SAWHNEY

VS

**CEO CUM SECRETARY,HP.HOUSING AND
URBAN DEVELOPMENT AUTHORITY**

PETITIONER IN PERSON

NEMO

sd/-

Addl.Registrar(J)

07/04/2017